(b) The State Governments has sent a Scheme for provisiond safe drinking water to 1000 SC/ST habitation.

(c) The estimated cost of the scheme is Rs. 3.11 crores.

(d) A sum of Rs. 50 lakhs has been released as first instalment of funds representing 50% of the approved cost to be met as assistance under the centrally Sponsored Accelerated Rural Water Supply Programme.

UPSC and SSC Examination Centres in Kerala

6664. SHRI THAYILJOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the locations of Union Public Service Commission and Staff Selection Commission Examination Centres in Kerala Seperately;

(b) whether the Government have any proposal to open some more examination centres of U.P.S.C. and S.S.C. in Kerala; and

(c) if so, the locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONAL, PUBLIC GRI-VANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) At present, there are two regular centres in the State of Kerala at Cochin and Trivandrum for the examinations conducted by the Union Public Service Commission. The Staff Selection Commission has seven examination centres in Kerala at Calicut Cochin, Kottayam, Trivandrum, Cannanore, Trichur and Quilon.

(b) No, Sir.

(c) Does not arise.

Population Below Poverty in Kerala

6665. SHRI. THAYIL JOHN ANJA-LOSE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the percentage of population living below the poverty line in Kerala as per the last survey;

(b) whether any programme is being chalked out to bring them above the poverty line; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PRO-GRAMME IMPLEMENTATION (SHRI. H.R. BHARDWAJ) : (a) The percentage of people living below the poverty line in rural and urban areas of Kerala State, as per 1987-88 NSSO Survey, is estimated to be 16.4 and 19.3 respectively.

(b) Four Centrally Sponsored/ Central Sector Schemes and one State Sector scheme for alleviation of poverty in Kerala State are already being implemented.

These are:-

CENTRALLY SPONSORED/CENTRAL SECTOR SCHEMES

- (i) Integrated Rural Development Programme (IRDP) which provides self-employment in rural areas.
- Jawahar Rozgar Yojana (JRY) which provides wage employment in rural areas.
- (iii) Self-Employment Programme for Urban Poor (SEPUp).

(iv) Newhru Rozgar Yojana (NRY) which provides self and wageemployment in urban areas.

STATE SECTOR SCHEME

Special Employment Programme for Rural Unemployed. However, no new programme for poverty alleviation is being chalked out.

(c) Does not arise.

Press Club Trivandrum

6666. SHRI. THAYILJOHN ANJALOSE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have taken any decision on the proposal for financial assistance to the development of Trivandrum Press Club in Keraia; and

(b) if so the details thereof;

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) & (b) A request for financial assistance for the development of the Journalism institute attached to the Press Club, Trivandrum has been received in the Ministry. The Press Club has been asked to send to the Ministry a formal application alongwith relevant information/ documents spelling out purpose of utilisation in accordance with the rules.

Consumer Protection Forums

6667. SHRIMATI GEETA MUKHER-JEE: Will the PRIME MINISTER be pleased to state:

(a) whether under the Consumers Protection Act, 1986, it is the liability and responsibility of the respective State Government / Union Territory Administrations for setting up the Consumers Protection Councils, Consumers Disputes Commission (State Level) and Consumers Disputes Forums (District Level), and

(b) if so, the details of the Consumer Protection Councils, Consumers Disputes Commission and Consumers Redressal Forums set up in Delhi and addresses of the same wherefrom they are functioning as on date and the type of cases/grievances sorted out so far and those pending as on July, 1991 with each of them?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI. KA-MALUUDDIN AHMED): (a) Yes, Sir.

(b) The Delhi Administration has set up the Delhi Consumer Protection Council on 9.10.1987 consisting of 72 members. So far its 7 meetings have been held.

The Delhi State Commission has started functioning with effect from 1.11.1989 from Room No.2-3, Old Civil Supplies Building, Tis Hazari Courts Complex, Delhi. Upto July 1991, 279 appeals and 338 cases were filed in the State Commission, out of which 276 appeals and 197 cases respectively have been disposed of.

The Delhi **B**istrict Forum I is functoning with effect from 6.10.1988 from Room No. 158, Ist Floor, Western Wing, Tis Hazari Courts, Delhi. Upto July, 1991, 5522 cases were filed in the District Forum, out of which 3431 cases have been disposed of. The second District Forum has been set up in Delhi on 30.8.1991 which is expected to start functioning from ISBT Complex.

The State Commission and District Forum are entertaining written complaints regarding defective goods, deficient serv-